

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 201 of 2011 & I.A. No. 309 of 2011

Dated: 4th May, 2012

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

**Tamil Nadu Generation & Distribution
Company Ltd. Appellant (s)**

Versus

**Power Grid Corporation of India
Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam, Advocate

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Sehadri for R-1**

ORDER

The Respondent No.1 has filed with service of copy to the Appellant a reply counter to the Respondent in Appeal No.201 of 2011 filed by the Appellant in the matter of impleadment of Nuclear Power Corporation of India Ltd., as a party Respondent. We have heard the learned counsels on IA No. 141 of 2011. Order is reserved.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**